GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1288 (To be answered on the 3rd March 2016)

SECURITY AROUND DELHI AIRPORT

1288.

SHRI OM PRAKASH YADAV SHRIMATI SANTOSH AHLAWAT SHRI SUMEDHANAND SARSWATI

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether recently, a trial court has pointed out/observed that lack of adequate number of cops and absence of effective policing at the Delhi airport encourages touts and encourage illegal activities which in turn bring a bad name to the country;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the steps taken/being taken by the Government to enhance security at various airports in the country including Indira Gandhi International airport, Delhi?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Dr Mahesh Sharma)

(a) & (b): The information is being collected and will be laid on the Table of the House.

⁽c): Bureau of Civil Aviation Security (BCAS), the regulatory authority for Civil Aviation Security in the country, issues instructions covering various aspects of airport security and continuously audits and monitors the airports to ensure their implementation.